

ITEM NO.11

Court 11 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No. 2344/2019

AMRUTA BEN HIMANSHU KUMAR SHAH

Petitioner(s)

VERSUS

HIMANSHU KUMAR PRAVINCHANDRA SHAH

Respondent(s)

(Mediation Report received.)

(With IA No. 146332/2019 - STAY APPLICATION)

Date : 08-01-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Harsh Desai, Adv.
Ms. Diksha Rai, AOR
Mr. Ishan Bisht, Adv.
Ms. Ragini Pandey, Adv.

For Respondent(s) Mr. Pradhuman Gohil, Adv.
Mrs. Taruna Singh Gohil, AOR
Ms. Ranu Purohit, Adv.
Ms. Tanya Srivastava, Adv.
Ms. Jasleen Bindra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 22nd January, 2021.

(NIDHI AHUJA)
AR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)